

BENCH-I

115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.332/KB/2010

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company	Axis Infracon Pvt.Ltd & Anr. -Versus- Padam Mercantile Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Pramit Kr. Ray, Sr. Adv
Mr. Aditya Kanodia, Adv
Mr. S. Sengupta, Adv.
Mr. A. Das, Adv
Mr. S. Ghosh, Adv } for R1

Adv
9/2/18

MR. REETOBROTO MITRA, Adv
MR. ARITRA BASU, Adv
MR. SANTIV KR TRIVEDI, Adv } Petitioners
9/2/18

Jishnu Saha, Sr. Adv
Ishan Saha, Adv
Rakesh Sankar, Adv } R.6

Rakesh Sankar
Advocate
9/02/2018

SHAKEEL MD. AKHTER R/5 & R/6
ADV

Adv
9/2/18

Manoj Kumar Adv
Bajrang Math Adv } Intervener
I.A No. 384 of 2012

Adv
09/02/18

Binay Jain Adv
Abhishek Jain Adv } I.A No - 408 of 2012

Adv

S.No.115 – CP (IB) No.332/KB/2010 – Axis infracon Pvt. Ltd. & Anr. Vs.
Padam Mercantile Pvt. Ltd. & Ors.

ORDER

Ld. Counsel for the petitioners and Ld. Counsel for the respondents and Intervener are present.

Matter is part heard.

List on 19.02.2018 for completion of the remaining arguments.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)